

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b). Yes, Sir. The Shore temple at Mahabalipuram has been subjected to extensive paper pulp treatment for chemical cleaning and extraction of salts because of its proximity to the sea.

(c) Besides the construction of a gryone wall the areas around the temple are being developed by laying of lawns & plantation of Casurina trees to safe-guard the temple.

#### Implementation of Scheme Formulated by A.I.C.T.E

6123. SHRI A. CHARLES: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Union Government have received a proposal from the Government of Kerala for meeting 80 percent of the expenditure by Union Government incurred for implementing the scheme formulated by the All India Council of Technical Education; and

(b) if so, the details thereof and reaction of Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b). A proposal to release Rs. 2.06 crores as 80% Central Government's share towards implementation of the AICTE scheme of revision of pay scales for Engineering College teachers in Kerala was received from the State Government of Kerala in March, 1990. The proposal has since been revised by the State Government in February, 1991. An ad-hoc

grant of Rs. 1.5 crores has been released to the State Government.

#### C.P.W.D Officers on Deputation

6124. SHRI RAJENDRA AGNIHOTRI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of officers of Central Public Works Department working on Deputation in various States;

(b) the number of such officers in New Okhla Industrial Development Authority in Uttar Pradesh; and

(c) the number of officers who have not been called back even after the expiry of three years of deputation period?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). Number of officers of Central Public Works Department working on deputation in various States is 14, of which 6 officers are in New Okhla Industrial Development Authority. Out of this 7 officers have not been called back even after the expiry of three years of deputation period.

#### Use of Trizolam Drug in India

6125. SHRI RAMNARESH SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the drug TRIAZOLAM (generic name) is permitted to be used in the manufacture of sleeping pills in India;

(b) if so, under what brand names it is sold and the names of the companies manufacturing these pills;

(c) whether the Government are aware that doubts have been expressed about the